



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १२, अंक ३३]

मंगळवार, जून ३०, २०२६/आषाढ ९, शके १९४८

[पृष्ठे २९, किंमत : रुपये २७.००

असाधारण क्रमांक ७१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले
विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2026 (L. A. Bill No. XXXIX of 2026), introduced in the Maharashtra Legislative Assembly on the 30th June 2026, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SUPRIYA DHAWARE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XXXIX OF 2026.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2027.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2027; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplemetary) Short title. Appropriation Act, 2026.

Withdrawal
of Rs.
9,77,06,40,39,000
out of the
Consolidated
Fund of the State
for the Financial
Year 2026-2027.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of ninety seven thousand seven hundred six crores, forty lakhs, thirty nine thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2027, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2027.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-1	Governor and Council of Ministers	2012, President, Vice-President/Governor/Administrator of Union Territories 2013, Council of Ministers	...	25,00,000	25,00,000
A-2	Elections	2015, Elections	70,00,000	...	70,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services	55,42,62,000	...	55,42,62,000
A-6	Information and Publicity	2220, Information and Publicity	1,55,04,000	...	1,55,04,000
Total-General Administration Department			57,67,66,000	25,00,000	57,92,66,000
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services	3,00,25,10,000	...	3,00,25,10,000
B-3	Transport Administration	2041, Taxes on Vehicles	9,10,94,000	...	9,10,94,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
B-5	Jails	3055, Road Transport			
		3056, Inland Water Transport			
		2056, Jails	28,54,84,000	...	28,54,84,000
		Total-Home Department	3,37,90,88,000	...	3,37,90,88,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue	1,60,96,00,000	...	1,60,96,00,000
		2045, Other Taxes and Duties on Commodities and Services			
		2053, District Administration			
		2070, Other Administrative Services			
		2515, Other Rural Development Programmes			
C-4	Secretariat and Other General Services	2853, Non-Ferrous Mining and Metallurgical Industries			
		2052, Secretariat-General Services	12,65,00,000	...	12,65,00,000
		2059, Public Works			
C-5	Other Social Services	2075, Miscellaneous General Services			
		2217, Urban Development	50,00,00,000	...	50,00,00,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)	(5)	(6)
		2235, Social Security and Welfare 2250, Other Social Services			
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities 2711, Flood Control and Drainage	1,22,00,43,000	...	1,22,00,43,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	12,33,09,000	...	12,33,09,000
Total-Revenue and Forest Department			3,57,94,52,000	...	3,57,94,52,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education	8,43,80,96,000	...	8,43,80,96,000
D-4	Animal Husbandry	2403, Animal Husbandry	3,75,70,29,000	...	3,75,70,29,000
D-5	Dairy Development	2404, Dairy Development	11,59,54,000	...	11,59,54,000
D-6	Fisheries	2405, Fisheries	6,01,30,000	...	6,01,30,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	12,37,12,09,000	...	12,37,12,09,000
School Education and Sports Department.					
E-2	General Education	2202, General Education	50,37,54,000	...	50,37,54,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	1,00,00,00,000	...	1,00,00,00,000
Total-School Education and Sports Department.			1,50,37,54,000	...	1,50,37,54,000
Urban Development Department					
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development	71,66,35,34,000	...	71,66,35,34,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
F-4	3055, Road Transport				
	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		5,95,98,00,000	...	5,95,98,00,000
	Raj Institutions				
		Total-Urban Development Department	77,62,33,34,000	...	77,62,33,34,000
Public Works Department					
H-5	Roads and Bridges	3054, Roads and Bridges	5,00,00,00,000	...	5,00,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works	1,48,000	...	1,48,000
		2202, General Education			
		2203, Technical Education.			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour, Employment and Skill Development			
		2403, Animal Husbandry			
		2405, Fisheries			
		Total-Public Works Department	5,00,01,48,000	...	5,00,01,48,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Rs.	
			(4)	(5)	Rs.	
Water Resources Department						
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2700, Major Irrigation 2701, Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	6,97,49,000	...	Rs.	6,97,49,000
Total-Water Resources Department			6,97,49,000	...	Rs.	6,97,49,000
Law and Judiciary Department						
J-1	Administration of Justice	2014, Administration of Justice	1,03,05,34,000	30,30,17,000	Rs.	1,33,35,51,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	3,37,34,000	...	Rs.	3,37,34,000
Total-Law and Judiciary Department			1,06,42,68,000	30,30,17,000	Rs.	1,36,72,85,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Industries, Energy, Labour and Mining Department					
K-2	Interest Payments	2049, Interest Payments		... 30,00,00,00,000	30,00,00,00,000
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	30,35,21,000	...	30,35,21,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	1,17,29,95,00,000	... 1,17,29,95,00,000	...
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	18,00,000	...	18,00,000
Total-Industries, Energy, Labour and Mining Department			1,17,60,48,21,000	30,00,00,00,000	1,47,60,48,21,000
Rural Development Department					
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 3054, Roads and Bridges	6,000	...	6,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	(4)	
			Rs.	Rs.		Rs.
		Total-Rural Development Department	6,000	...		6,000
		Food, Civil Supplies and Consumer Protection Department				
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	21,20,62,53,000	...		21,20,62,53,000
		Total-Food, Civil Supplies and Consumer Protection Department	21,20,62,53,000	...		21,20,62,53,000
		Social Justice and Special Assistance Department				
N-2	Secretariat and Other Social Services	2053, District Administration 2216, Housing 2251, Secretariat Social Services	25,00,000	...		25,00,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration 2202, General Education 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare	34,80,76,17,000	...		34,80,76,17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2216,		Housing			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2402,		Soil and Water Conservation			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2408,		Food Storage and Warehousing			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
Total-Social Justice and Special Assistance Department			34,81,01,17,000	...	34,81,01,17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Planning Department					
O-2	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	10,95,01,000	...	10,95,01,000
O-3	Rural Employment	2505, Rural Employment	86,09,82,00,000	...	86,09,82,00,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	38,89,10,000	...	38,89,10,000
		Total-Planning Department	86,59,66,11,000	...	86,59,66,11,000
Housing Department					
Q-3	Housing	2216, Housing 2217, Urban Development 2235, Social Security and Welfare 2406, Forestry and Wild Life	1,08,56,000	...	1,08,56,000
		Total-Housing Department	1,08,56,000	...	1,08,56,000
Public Health Department					
R-1	Medical and Public Health	2049, Interest Payments 2210, Medical and Public Health	29,61,25,84,000	...	29,61,25,84,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
		2211, Family Welfare 2235, Social Security and Welfare	Rs.	Rs.	Rs.
		Total-Public Health Department	29,61,25,84,000	...	29,61,25,84,000
		Medical Education and Drugs Department			
S-1	Medical and Public Health	2210, Medical and Public Health	6,09,80,19,000	...	6,09,80,19,000
S-3	Secretariat Social Services	2251, Secretariat Social Services	46,64,000	...	46,64,000
		Total-Medical Education and Drugs Department	6,10,26,83,000	...	6,10,26,83,000
		Tribal Development Department			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration 2059, Public Works 2202, General Education 2204, Sports and Youth Services 2210, Medical and Public Health 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development	3,81,66,24,000	...	3,81,66,24,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2402,		Soil and Water Conservation			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2408,		Food Storage and Warehousing			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
3054,		Roads and Bridges			
Total-Tribal Development Department			3,81,66,24,000	...	3,81,66,24,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries 3451, Secretariat-Economic Services 3456, Civil Supplies	2,07,54,64,82,000	...2,07,54,64,82,000	...2,07,54,64,82,000
		Total-Co-operation, Marketing and Textiles Department	2,07,54,64,82,000	...	...2,07,54,64,82,000
		Higher and Technical Education Department			
W-2	General Education	2202, General Education	1,33,86,11,000	...	1,33,86,11,000
W-3	Technical Education.	2203, Technical Education.	6,20,93,00,000	...	6,20,93,00,000
		Total-Higher and Technical Education Department	7,54,79,11,000	...	7,54,79,11,000
		Women and Child Development Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Rs.
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(5)	Total
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	17,34,92,73,000	...	17,34,92,73,000
		Total-Women and Child Development Department	17,34,92,73,000	...	17,34,92,73,000
Water Supply and Sanitation Department.					
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	46,25,02,000	...	46,25,02,000
		Total-Water Supply and Sanitation Department.	46,25,02,000	...	46,25,02,000
Maharashtra Legislature Secretariat					
ZC-1	Parliament/State/Union Territory Legislatures	Parliament/State/Union Territory Legislatures	28,00,00,000	...	28,00,00,000
		Total-Maharashtra Legislature Secretariat	28,00,00,000	...	28,00,00,000
Tourism and Cultural Affairs Department					
ZD-2	Art and Culture	2205, Art and Culture	50,00,01,000	...	50,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
ZD-4	Tourism	3452, Tourism	50,00,00,000	...	50,00,00,000
		Total-Tourism and Cultural Affairs Department	1,00,00,01,000	...	1,00,00,01,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	34,15,00,000	...	34,15,00,000
		Total-Minorities Development Department	34,15,00,000	...	34,15,00,000
Marathi Language Department					
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	54,67,000	...	54,67,000
		Total-Marathi Language Department	54,67,000	...	54,67,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Other Backward Bahujan Welfare Department					
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	17,29,10,35,000	...	17,29,10,35,000
Total-Other Backward Bahujan Welfare Department			17,29,10,35,000	...	17,29,10,35,000
Persons with Disabilities Welfare Department					
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	8,95,73,45,000	...	8,95,73,45,000
Total-Persons with Disabilities Welfare Department			8,95,73,45,000	...	8,95,73,45,000
Total-A-Expenditure on Revenue Account			6,65,70,98,39,000	30,30,55,17,000	6,96,01,53,56,000
B-EXPENDITURE ON CAPITAL ACCOUNT Home Department					
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	13,32,47,31,000	...	13,32,47,31,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-Commercial Line			
		5051, Capital Outlay on Ports and Light Houses			
		5055, Capital Outlay on Road Transport			
		Total-Home Department	13,32,47,31,000	...	13,32,47,31,000
		Revenue and Forest Department			
C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life	3,64,65,38,000	...	3,64,65,38,000
		4415, Capital Outlay on Agricultural Research and Education			
		4701, Capital Outlay on Medium Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5475, Capital Outlay on Other General Economic Services			
		6401, Loans for Crop Husbandry			
		Total-Revenue and Forest Department	3,64,65,38,000	...	3,64,65,38,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Rs.	
			(4)		Rs.	
D-9	Capital Expenditure on Fisheries 4405, 6405, Loans for Fisheries		71,95,00,000	...	Rs.	71,95,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	71,95,00,000	...		71,95,00,000
Urban Development Department						
F-5	Capital Outlay on Urban Development	4217, Capital Outlay on Urban Development	24,18,10,00,000	...		24,18,10,00,000
F-7	Loans for Urban Development	6217, Loans for Urban Development	49,72,00,00,000	...		49,72,00,00,000
		Total-Urban Development Department	73,90,10,00,000	...		73,90,10,00,000
Finance Department						
G-8	Capital Outlay on Public Works	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4217, Capital Outlay on Urban Development 4415, Capital Outlay on Agricultural Research and Education 4515, Capital Outlay on Other Rural Development Programmes 4700, Capital Outlay on Major Irrigation	99,34,00,13,000	...		99,34,00,13,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4701, Capital Outlay on Medium Irrigation 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 5055, Capital Outlay on Road Transport 5452, Capital outlay on Tourism 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6801, Loans for Power Projects 6875, Loans For Other Industries			
		Total-Finance Department	99,34,00,13,000	...	99,34,00,13,000
		Public Works Department			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	32,00,00,05,000	...	32,00,00,05,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health	16,61,77,06,000	...	16,61,77,06,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
H-9	Capital Outlay on Removal of Regional Imbalance	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4202, Capital Outlay on Education, Sports, Art and Culture	11,74,000	...	11,74,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		Total-Public Works Department	48,61,88,85,000	...	48,61,88,85,000
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	11,00,00,12,000	...	11,00,00,12,000
		4700, Capital Outlay on Major Irrigation			
		4701, Capital Outlay on Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4705, Capital Outlay on Command Area Development			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department	11,00,00,12,000	...	11,00,00,12,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Law and Judiciary Department					
J-4	Capital Outlay on Public Works	4059, Capital Outlay on Public Works 4216, Capital Outlay on Housing	23,000	...	23,000
J-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	25,00,00,000	...	25,00,00,000
Total-Law and Judiciary Department			25,00,23,000	...	25,00,23,000
Social Justice and Special Assistance Department					
N-4	Capital Expenditure on Social Services	4059, Capital Outlay on Public Works	3,000	...	3,000
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		4235, Capital Outlay on Social Security and Welfare			
		4402, Capital Outlay on Soil and Water Conservation			
		4408, Capital Outlay on Food Storage and Warehousing			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4425, Capital Outlay on Co-operation 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department	3,000	...	3,000
Planning Department					
O-10	Capital Outlay on Other Rural Development	4250, Capital Outlay on Other Social Services	6,79,36,76,000	...	6,79,36,76,000
		4515, Capital Outlay on Other Rural Development Programmes			
		5452, Capital outlay on Tourism			
O-12	Capital Outlay on Other Rural Development	5465, Investment in General Financial and Trading Institutions	2,00,00,00,000	...	2,00,00,00,000
		5475, Capital Outlay on Other General Economic Services			
		Total-Planning Department	8,79,36,76,000	...	8,79,36,76,000
Public Health Department					
R-3	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,00,00,00,000	...	1,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
		6003, Internal Debt of the State Government			
		Total-Public Health Department	1,00,00,00,000	...	1,00,00,00,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	6,15,00,00,000	...	6,15,00,00,000
		Total-Medical Education and Drugs Department	6,15,00,00,000	...	6,15,00,00,000
		Tribal Development Department			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works	2,000	...	2,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life 4408, Capital Outlay on Food Storage and Warehousing 4425, Capital Outlay on Co-operation 4701, Capital Outlay on Medium Irrigation 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges			
		Total-Tribal Development Department	2,000	...	2,000
		Co-operation,Marketing and Textiles Department			
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation 4435, Capital Outlay on Other Agricultural Programmes 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services	7,77,00,00,000	...	7,77,00,00,000
V-5	Capital Expenditure on Economic Services	6425, Loans for Co-operation 6851, Loans for Village and Small Industries. 6860, Loans for Consumer Industries. 7475, Loans for Other General Economic Service	4,83,77,00,000	...	4,83,77,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Rs.	
			(4)	(5)	Rs.	
		Total-Co-operation, Marketing and Textiles Department	12,60,77,00,000	...	Rs.	12,60,77,00,000
		Water Supply and Sanitation Department.				
Y-6	Capital Expenditure on Economic and Social Services	Capital Outlay on Water Supply and Sanitation 4402, Capital Outlay on Soil and Water Conservation 4702, Capital Outlay on Minor Irrigation 6215, Loans for Water Supply and Sanitation	4,66,00,000	...		4,66,00,000
		Total-Water Supply and Sanitation Department.	4,66,00,000	...		4,66,00,000
		Maharashtra Legislature Secretariat				
ZC-3	Capital Outlay on Housing	Capital Outlay on Public Works 4216, Capital Outlay on Housing 7610, Loans to Government Servants etc	1,00,00,00,000	...		1,00,00,00,000
		Total-Maharashtra Legislature Secretariat	1,00,00,00,000	...		1,00,00,00,000
		Other Backward Bahunjan Welfare Department				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
ZG-4	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	65,00,00,000	...	65,00,00,000
		Total-Other Backward Bahujan Welfare Department	65,00,00,000	...	65,00,00,000
		Total-B-Expenditure on Capital Account	2,81,04,86,83,000	...	2,81,04,86,83,000
		Grand Total	9,46,75,85,22,000	30,30,55,17,000	9,77,06,40,39,000

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2026-2027.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	6,96,01,53,56,000
(b) Capital Expenditure	. .	2,81,04,86,83,000
Total	. .	9,77,06,40,39,000

Mumbai,
dated the 30th June 2026.

DEVENDRA FADNAVIS,
Chief Minister.